GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1587 TO BE ANSWERED ON THE 20TH SEPTEMBER, 2020

WATERSHED PROJECTS

1587 SHRI BIDYUT BARAN MAHATO: SHRI SANJAY SADASHIVRAO MANDLIK: SHRI SHRIRANG APPA BARNE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of sown area, irrigated and unirrigated area and rainfed area out of total cultivable area including its percentage in the country, State-wise;
- (b) whether the Government has taken several steps for optimum utilization of watershed projects for the development of rainfed farming in the country and if so, the details thereof;
- (c) the number of watershed projects that have been sanctioned and completed during each of the last three years and the current year, State/UT-wise; and
- (d) the details of funds/subsidy allocated, released and utilized for watershed projects for exclusive growth of rainfed farming in the country; and
- (e) whether the Government intends to sanction new watershed projects for rainfed agricultural areas in Maharashtra, Madhya Pradesh and Jharkhand and if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): As per publication on Land Use Statistics for 2015-16 (latest available), State-wise details of net area sown, net irrigated area and net un-irrigated area and their percentages, are at **Annexure I**. The data on rainfed area is not centrally maintained.
- (b): Department of Land Resources (DoLR) has sanctioned 8214 watershed development projects in 28 States (except Goa) [now 27 States and UT of Jammu & Kashmir and Ladakh] from 2009-10 to 2014-15 covering an area of about 39.07 million hectare under Integrated Watershed Management Programme (IWMP). IWMP was amalgamated as the Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) in 2015-16. The activities being undertaken through the watershed development projects *inter alia* include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for assetless persons, etc.

The Common Guidelines for Watershed Development Projects 2008 (Revised Edition 2011) provide for various mechanisms to ensure proper implementation, such as regular monitoring including GIS / web based online monitoring of process and outcomes, social auditing and independent and external monitoring by third party agencies and dedicated institutions with professional support at the State, District and project levels. In addition, the DoLR supervises the work through periodic review meetings, video conferences, regional review meetings and field visits etc.

- (c): As per the Common Guidelines for Watershed Development Projects-2008 (Revised Edition-2011), the period for completing PMKSY (Watershed Development) projects is up to 7 years. The Government is focusing on completion of all on-going projects and therefore no new projects under the WDC-PMKSY are sanctioned w.e.f. 2015-16. State / UT-wise number of watershed projects sanctioned during the period 2009-10 to 2014-15 and completed during each of the last three years and the current year is given at **Annexure II**.
- (d): Under watershed projects, fund is being released primarily keeping at Center Stage the rainfed & degraded area development in the project areas and not exclusively for growth of rainfed farming in the country. Since inception, Rs. 19,185.26 crore (as on 16.09.2020) has been released as Central share and as per provisional unaudited information received from States about Rs. 24,670.93 crore (up to 31.03.2020) has been utilized. The expenditure includes Central share, State share and miscellaneous receipt utilized for implementation of watershed projects.
- (e): Government of India is examining the prospects of launching new generation watershed projects for development of rainfed and degraded areas in the country with the target to cover 20 m. ha. by 2023-2024 by sanctioning new projects.

State-wise details of net area sown, net irrigated area and net un-irrigated area and their percentages for the year 2015-16 (latest available)

(th	ousand hec	tares))	%

STATES/UTs	Net	Net	Net Ún-	Percentage of	Percentage of
0171.20.010	Area	Irrigated	irrigated	Net Irrigated	Net Un-
	Sown*	Area**	Area***	Area to Net	Irrigated Area
		7 5	7 3	Area Sown	to Net Area
					Sown
ANDHRA PRADESH	6209	2743	3466	44.2	55.8
ARUNACHAL PRADESH	227	56	171	24.6	75.4
ASSAM	2801	297	2504	10.6	89.4
BIHAR	5205	2958	2246	56.8	43.2
CHHATTISGARH	4651	1476	3175	31.7	68.3
GOA	130	39	92	29.7	70.3
GUJARAT	10302	4233	6069	41.1	58.9
HARYANA	3522	2956	566	83.9	16.1
HIMACHAL PRADESH	551	120	432	21.7	78.3
JAMMU & KASHMIR	754	356	398	47.2	52.8
JHARKHAND	1386	213	1173	15.3	84.7
KARNATAKA	10006	3243	6764	32.4	67.6
KERALA	2023	414	1609	20.5	79.5
MADHYA PRADESH	15149	9284	5865	61.3	38.7
MAHARASHTRA	17192	3215	13976	18.7	81.3
MANIPUR	437	73	364	16.7	83.3
MEGHALAYA	245	80	166	32.4	67.6
MIZORAM	145	16	129	11.2	88.8
NAGALAND	384	104	280	27.0	73.0
ODISHA	4198	1230	2968	29.3	70.7
PUNJAB	4137	4137	1	100.0	0.0
RAJASTHAN	18024	7938	10086	44.0	56.0
SIKKIM	77	16	62	20.3	79.7
TAMIL NADU	4833	2833	2000	58.6	41.4
TELANGANA	4175	1486	2688	35.6	64.4
TRIPURA	255	81	174	31.9	68.1
UTTARAKHAND	698	330	369	47.2	52.8
UTTAR PRADESH	16469	14231	2238	86.4	13.6
WEST BENGAL	5243	3105	2139	59.2	40.8
ANDAMAN & NICOBAR	15				
ISLANDS	15	0	15	1.1	98.9
CHANDIGARH	1	0	1	2.3	97.7
DADRA& N HAVELI	19	5	14	23.8	76.2
DAMAN & DIU	3		3	0.0	100.0
DELHI	22	22		100.0	0.0
LAKSHADWEEP	2		2	0.0	100.0
PUDUCHERRY	15	13	2	85.8	14.2
ALL INDIA	139506	67300	72206	48.2	51.8

Source: Directorate of Economics And Statistics, Ministry of Agriculture and Farmers' Welfare

Note:'0' relates to the area below 500 Hectares

^{*}This represents the total area sown with crops and orchards. Area sown more than once in the same year is counted only once.

^{**} It is the area irrigated through any source once in a year for a particular crop.

^{***} It is the area arrived at by deducting the net irrigated area from net sown area.

State / UT-wise number of watershed projects sanctioned and completed during each of the last three years and the current year

SI. No	State	Total no. of Projects Sanctioned	Year wise completion of projects during the years			
		(from 2009-10 to 2014-15)®	2017-18	2018-19	2019-20	2020-21 (as on 16.09.2020)
1	Andhra Pradesh	432	62	96	0	102
2	Arunachal Pradesh	156	0	0	13	0
3	Assam	372	0	57	86	83
4	Bihar	123	0	0	0	49
5	Chhattisgarh	263	41	71	49	20
6	Gujarat	610	134	141	17	138
7	Haryana	88	0	0	0	15
8	Himachal Pradesh	163	0	0	0	27
9	Jharkhand	171	20	0	35	32
10	Karnataka	571	158	88	58	97
11	Kerala	83	0	21	5	14
12	Madhya Pradesh	517	115	0	89	65
13	Maharashtra	1186	239	348	11	191
14	Manipur	102	0	0	5	22
15	Meghalaya	96	26	21	0	14
16	Mizoram	89	16	0	16	17
17	Nagaland	111	41	0	20	17
18	Odisha	310	65	62	0	68
19	Punjab	67	0	0	0	6
20	Rajasthan	1025	181	32	221	167
21	Sikkim	15	0	0	0	6
22	Tamil Nadu	270	100	12	56	32
23	Telangana	330	0	121	0	0
24	Tripura	65	10	0	10	9
25	Uttarakhand	65	0	86	163	0
26	Uttar Pradesh	612	0	0	24	7
27	West Bengal	163	0	0	0	46
UTs						
28	Jammu & Kashmir	159	0	0	0	0
29	Ladakh	109	U	U		0
	Total E: Department of Land Resources, Mole	8214	1208	1156	878	1244

[@] Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which has been amalgamated as the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) with effect from 2015-16. No new project sanctioned w.e.f. 2015-16.

Out of 8214 projects, 1832 projects (345 uninitiated + 1487 preparatory phase projects) were transferred to States to implement with State funds in 2018

Note: 1) Jammu & Kashmir and Ladakh have been created as UTs quite recently. WDC-PMKSY has not been taken up in other Union Territories